

produced per day. This will be supplied at the rate of $\frac{1}{2}$ litre per person per day. Details of the project are being worked out and supply of double toned milk is expected to commence about April, 1965.

Loan to Farmers

449. Dr. Mahadeva Prasad: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have made any study as to how the farmers make use of the short term loans given to them for increasing their production;

(b) whether it has been noticed that most of the farmers generally use the major portion of these loans for purposes which are unproductive and not concerned with the increase in agricultural production; and

(c) if so, the steps proposed to be taken so that the farmers must utilize the above-mentioned loans for the purposes they are given to them?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) to (c). Short term loans are sanctioned to the State Governments for purchase of fertilisers, improved seeds and pesticides for distribution on credit amongst the cultivators. The actual disbursement of such loans to the cultivators is done by the State Governments and is mostly in kind and they have taken steps to ensure that the loans are utilised by the farmers for the purposes for which these are sanctioned.

A study regarding the utilisation of cooperative loans was undertaken by the Programme Evaluation Organisation of the Planning Commission in 1962. The study revealed that the amount actually utilised constituted 75 per cent of the borrowings for short-term agricultural purposes.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED MOVEMENT OF NAGA HOSTILES TOWARDS EAST PAKISTAN

Shri S. M. Banerjee (Kanpur): I call the attention of the Minister of Defence to the following matter of urgent public importance, and I request that he may make a statement thereon:

The reported movement of 1,700 Naga hostiles towards East Pakistan and forcible collection of money by them from the villagers.

The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju): A group of 300 Nagas left the borders of Nagaland on or about the 27th October and moved into Burma through Manipur. In the course of its movement through Manipur, another group of 200 joined it. Another larger group of approximately 1000 is reported to have gathered in an area 30 miles south of the Somra tract in Burma. The groups have thereafter moved southwards on their way to East Pakistan, excepting for a small one which has returned to Manipur.

As the House is aware, on 18th November, the Minister of External Affairs made statement on the reported journey of Naga hostiles towards East Pakistan. He stated that this was definitely against the spirit of the agreement which led to the suspension of operations in Nagaland on 6th September. We have, in the course of the discussions in Chedema, protested unequivocally, against this move on the part of the Underground, and the Peace Mission had told the Underground leaders that they took a serious view of this matter.

2. The movement of some of these groups started from within Nagaland, the area covered by the talks regarding suspension of operations. The army patrols a 3-mile belt on the borders of this area, as import of arms is not permissible in accordance

[Dr. D. S. Raju]

with the terms of the agreement. It is not always possible to stop infiltrators especially when they move in small groups and congregate outside Indian territory.

3. On the 14th November, our patrol encountered an armed group of approximately 40 hostiles in south-east Manipur returning after sending off the party to Pakistan. Manipur is outside the area covered by peace-talks. There was an exchange of fire in which 12 hostiles were killed and 20 wounded. One light machine gun and five rifles were recovered. We suffered no casualty.

4. Under the terms of the agreement for suspension of operations, the underground Nagas had agreed to refrain from imposition of fines, kidnapping and recruiting and moving with arms or in uniform from all inhabited areas.

Collection of Money:

5. Ever since the talks started, groups of hostiles have been visiting villages in practically every area of Nagaland demanding money. But there have been no complaint of use of force.

6. Recently the Peace Mission has been furnished a list containing the details of some of the violations by hostile Nagas of the terms of the agreement for suspension of operations, which includes instances of forcible collection of money and rations. The Peace Mission has been requested to bring these violations to the notice of the underground leaders and to use their good offices to stop them, in the common interest of the success of the peace talks.

Shri S. M. Banerjee: I would like to know whether it is a fact that these Naga hostiles are moving to East Pakistan as they have been assured by Pakistan of arms aid to intensify their hostility in Nagaland; if so, what steps have been taken to

take up this matter at the highest level with Pakistan, and tell them about this unfriendly act of theirs?

The Minister of Defence (Shri Y. B. Chavan): It is a fact that even on the two or three previous occasions, some of these gangs did go to East Pakistan to get arms aid, etc. I am afraid this time also they are heading towards East Pakistan. I do not think that we have taken up this matter with Pakistan.

Shri Hem Barua (Gauhati): But that is what the foreign Minister stated on the floor of this House.

Shri Y. B. Chavan: Then, I stand corrected on that point. I think on this occasion we have not taken up the matter.

Shri S. M. Banerjee: My question was this. It is a calculated move on the part of Pakistan to supply arms to hostile Nagas. I have asked a pointed question. Has this been taken up at the higher level with Pakistan? It has not been answered by the hon. Defence Minister or the Minister of External Affairs.

Mr. Speaker: The Defence Minister had answered that in this particular case, we have not taken it up with Pakistan.

Shri S. M. Banerjee: My question is not only that. They have intensified their activities. Whether this was taken up with them or not? Let the Minister of External Affairs answer it.

Shri Y. B. Chavan: On a previous occasion we had protested but they refused; they declined that they had any hand in that.

Shri Hem Barua: Taking advantages of the so-called truce agreement in Nagaland, the Naga hostiles have of late intensified their contact with Pakistan and their efforts to procure Pakistan arms and other military

equipment and guerilla training. May I, therefore, know what steps Government have taken specifically to check this movement of Naga hostiles to Pakistan since the truce agreement stipulates suspension of operations on our part also?

Shri Y. B. Chavan: As I said, certainly there is checking up on the border checkposts, etc. That is how we come into contact with this part of the gang, the encounter which the statement mentions. These are the only specific precautions that we can take.

Shri Hem Barua: My question was not that. My question was very specific.

Mr. Speaker: His question was: what steps have been taken to check this advance of theirs? The Minister says: these are the steps; we have strengthened our patrol and other things.

Shri Hem Barua: It is a question against the background. You have missed the background. I hope you will excuse me. The background was the true agreement which stipulates suspension of operations by us as also by the hostile Nagas. Since the suspension of operation by us, have Government taken any other steps or any specific steps to see that their movement is checked?

Mr. Speaker: The Minister, in his original answer, has given it in detail.

Shri Bhagwat Jha Azaq (Bhagalpur): Since the Government have themselves admitted that the movements of the hostile Nagas have increased and they have conveyed to them through the so-called peace-mission that their actions are against the spirit of the agreement, may I know what attempts have been made by the Defence Ministry to safeguard that the Nagas do not utilise the peace mission occasion for pilling up arms or their attempts to do so are frus-

trated, along with their friend Michael Scott?

Shri Y. B. Chavan: I do not think the Defence Ministry as such can take any steps in this particular matter. The Defence Ministry through the security forces can observe on its own the part of the agreement and conditions of the agreement. But at the same time certainly they can protect the border areas so that these people cannot go there.

Shri Ranga (Chittoor): Whom is he addressing, Sir? Neither the Speaker nor the questioner. He is speaking to himself.

An Hon. Member: Please speak a little louder.

Shri Y. B. Chavan: I am trying to be louder.

Shri Sonavane (Pandharpur): Let them use the microphone.

Shri Ranga: Speak into the mike. (*Interruptions.*)

Mr. Speaker: Order, order. If he addresses me, probably there would be no complaint.

Shri Y. B. Chavan: Yes, Sir, I was trying to inform the hon. Member and this House that the Defence Ministry as such can only take steps through its security force to check the border areas etc., so that the movement may not be adverse to us. Naturally, the internal movement cannot be stopped because this was one of the conditions: that we cannot stop the internal movement. The information given in the statement clearly shows that we try to pursue these people when they try to go out and as a result of which this encounter took place.

Shrimati Renuka Barkataki (Barpeta): May I know whether it is a fact that the Nagas in Nagaland pay their revenue taxes, education taxes and salt taxes, etc., to the agents of the so-called Federal Republic of the Nagaland of the Naga hostiles and, if

[Shrimati Renuka Barkataki]

it is not so, may I know what is the total amount of revenue collection by the Nagaland Government in Nagaland?

Mr. Speaker: It is entirely a different question.

Shri P. C. Borooah (Sibsagar): May I know whether it is a fact that according to the truce terms, the three-mile belt along the international border is confined only to Nagaland and Burma border and not extended to Manipur and Burma border which leaves scope to the Naga hostiles to escape, if so, may I know whether similar arrangements will also be made for the Manipur-Burma border?

Shri Y. B. Chavan: Of course this international border is to be protected and we are protecting this three-mile belt on the Burma and Nagaland border. As a matter of fact, we can certainly pursue them in the Manipur areas. It is in the Manipur area itself that this encounter took place.

Mr. Speaker: Hon. Members feel concerned that there are quite a large number that crossed; earlier, 1,300 had gone; now, 1,700 are going or have gone. It is also said that they are equipped with arms and so on.

Shri Y. B. Chavan: As I explained, when they start moving out, they move out in two's and three's and they meet at a certain point in a large number. That is what happens.

Shri Ranga: All this shows that we are completely inactive and ineffective. (*Interruption*).

Shri Y. B. Chavan: He may arrive at any inference that he likes to.

Shri Nath Pai (Rajapur): I was trying to catch your eye. (*Interruption*).

12.13 hrs.

RE: CALLING ATTENTION NOTICE
(*Query*).

Shri Nath Pai (Rajapur): I want your assistance, Sir I am being told every day by one of the Secretariat Assistants that the Calling Attention Notice on the development at the port of Marmagao is under consideration. Six long days have elapsed since there was a strike there, and we are in the midst of an exhibition there to which people not only from this country but from all over the world are rushing to see. There is a major strike going on. Would you tell us what is the position? How many days does it take for this Government to get information from their own officers from Goa which is directly linked with telephone and telegraph?

Mr. Speaker: I had sent it on. Yesterday also, I did request the hon. Minister.

The Minister of Transport (Shri Raj Bahadur): We did collect some information. Some of it was, I think, communicated to the Lok Sabha Secretariat. The latest information, so far as I know, is that as against 18,000 tons of iron ore and other cargo loaded and unloaded on an average, 11,000 tons are now being lifted, and a good bulk of the workers are working. There were some disturbances. . . .

Mr. Speaker: I have not received that information in my office.

Shri Raj Bahadur: I am sorry for that.

Shri Nath Pai: Is my Calling Attention Notice being admitted or not, Sir?

Mr. Speaker: I cannot say, unless I get the information which I have not received yet from the hon. Minister. (*Interruption*). Let me be clear about the facts. Has that information been conveyed to my office?